

ITEM NO.61

REGISTRAR COURT. 2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Petition(s) for Special Leave to Appeal (C) No(s). 703/2026

ISHAM SINGH @ ISAM SINGH

Petitioner(s)

VERSUS

THE PROJECT DIRECTOR &amp; ORS.

Respondent(s)

Date : 12-03-2026 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Ansh Mittal, Adv.  
Mr. Vikalp Mudgal, Adv.  
Mr. Kshitij Mudgal, AOR  
Mr. Amit Jay Singh, Adv.

For Respondent(s) :

Mr. Rajesh Kumar Gautam, AOR  
Mr. Anant Gautam, Adv.  
Mr. Deepanjali Choudhary, Adv.  
Mr. Vibhu Sharma, Adv.  
Ms. Likivi Jakhalu, Adv.  
Mr. Aman Gahlot, Adv.  
Mr. Rishi Chauhan, Adv.  
Ms. Azal Aekram, Adv.

Mr. Rajat Arora, Adv.  
Mr. Niraj Kumar, Adv.  
Mr. Ashutosh Mohan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Counter affidavit on behalf of respondent nos. 1 to 3 be filed  
on or before 08.04.2026.

Thereafter, process the matter for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

**MASHROOR ALAM KHAN**  
Registrar

AP